

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.**  
**CA. NO. 16/108/2015**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017**

**NAME OF THE COMPANY:** M/s. Core Petroleum Ltd.

**SECTION OF THE COMPANIES ACT :** 621A

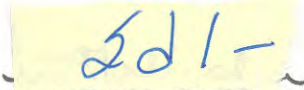
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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<b>Present:</b>	Sh. Narinder Singh Jamwal,	Authorised Representative
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**ORDER**

Shri Narender Singh Jamwal has filed his Power of Attorney. He has instructions to withdraw this petition.

Dismissed as withdrawn.

  
**(Ina Malhotra)**  
**Member Judicial**